

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1222
(TO BE ANSWERED ON 11.02.2021)

SANCTIONED STRENGTH IN CBI

1222 SHRI M.V. SHREYAMS KUMAR:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that there is a sizeable shortfall in the actual strength vis-a-vis the sanctioned strength of personnel in the Central Bureau of Investigation (CBI);
- (b) if so, the details of the sanctioned strength and actual strength in these organisations for the last five years, post-wise;
- (c) whether any steps are being taken by Government to address the issue of filling up of vacancies in CBI as it has a responsible role in the security apparatus; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): The details of the sanctioned strength and actual strength in CBI for last five years are as under:

Category of ranks/ Year	As on 31.12.2016		As on 31.12.2017		As on 31.12.2018		As on 31.12.2019		As on 31.12.2020	
	SS*	AS^	SS*	AS^	SS*	AS^	SS*	AS^	SS*	AS^
Executive Ranks	5000	3935	5000	4189	5000	4191	5000	4196	5000	4171
Legal Ranks	370	276	370	265	370	255	370	295	370	284
Technical Ranks	162	72	162	69	162	70	162	70	162	66
Ministerial Ranks	1672	1372	1672	1386	1672	1411	1671	1386	1671	1353
Canteen Staff	70	42	70	36	70	35	70	30	70	25
TOTAL	7274	5697	7274	5945	7274	5963	7273	5977	7273	5899

* SS- Sanctioned Strength

^ AS- Actual Strength

(c) & (d): Time to time proactive efforts are made to ensure filling up of the vacancies at all ranks expeditiously, viz.:

- Proposals for induction of Officers at senior level in CBI are placed before the Committee, constituted under Section 4(C)(1) of the Delhi Special Police Establishment (DSPE) Act, 1946.
- Action to fill up vacancies in various ranks under deputation quota, is taken as per the provision in Recruitment Rules (RRs) pertaining to the ranks. Circulars/Advertisements are issued/ published for inviting applications for filling up various Gazetted and non-Gazetted posts.
- CBI requests various organisations, including Public Sector Banks, Ministry of Home Affairs for sponsoring names for the posts of Deputy Superintendent of Police (DSP) and Inspector on deputation in CBI.
- Proposals are sent to Union Public Service Commission (UPSC) for induction of suitable officers in various Technical ranks in CBI.
- All Central Police Organisations (CPOs)/State Police/Banks etc. are regularly requested to send nomination of officers/officials for deputation in CBI.
- Requisitions are made for dossiers from the recruiting agencies i.e. UPSC/SSC for filling up the posts under direct recruitment quota such as Law Officer i.e. PP/APP, Sub-Inspector, LDC & Stenographers.
- DPCs are held for promotion of officers in various ranks under promotion quota.
